

required. Assam, Arunachal Pradesh and Bihar were affected by floods due to incessant rains and heavy precipitation in the catchment areas of the rivers in the neighbouring countries. As a result, a number of rivers and their tributaries crossed their previous highest floods levels.

(c) The Central Government assisted the Governments of Assam and Bihar by providing 37 columns of Army with powered boats and 17 helicopters. The State Governments had also deployed their Teams and the Boats for the purpose.

(d) Floods are a perennial problem in North-East and Bihar. The Hon'ble Prime Minister had visited Assam and Bihar and on his directions a Task Force for Flood Management/Erosion Control has been set up recently by the Ministry of Water Resources to suggest short-term and long-term measures for flood control, as also the sources of funding.

Stoning to death of a HIV affected woman

2289. SHRI KRIPAL PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an investigation was conducted by the National Commission for Women into the alleged incident of stoning to death of a woman affected by HIV/AIDS in Kuppam, Andhra Pradesh;

(b) if so, the details of the investigation; and

(c) the action taken on the recommendations of the National Commission for Women?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) Yes, Sir.

(b) The National Commission for Women (NCW) made a *suo moto* enquiry into the case of a woman suffering from HIV/AIDS allegedly stoned to death in Kuppam village in Chittoor district of Andhra Pradesh on 3rd July, 2003. The investigation did not find any corroboration of the reports about stoning or poisoning of the woman. The commission had made several recommendations mainly with regard to the working of the AIDS control programme and for more sensitive dealing of AIDS victim by all agencies.

(c) The Government has forwarded a copy of the report of NCW to the Government of Andhra Pradesh for taking necessary action.

CBSE pre-medical paper leak case

2290. SHRI LALIT SURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi Police in April last detected paper leakage of CBSE pre-medical examination on the eve of the test;

(b) the details of those suspected in the crime;

(c) what is the *modus operandi* of those involved in the crime;

(d) the number of cases of similar leakages of CBSE pre-medical papers during the last three years; and

(e) the action taken so far in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) Yes, Sir. On 10th April, 2004, the Crime Branch of Delhi Police detected leakage of question papers of the All India Pre-Medical/Pre-Dental Entrance (Preliminary) Examination, 2004, to be held by the Central Board of Secondary Examination (CBSE) on 11th April, 2004. In this connection, 12 persons, including 6 residents of Delhi, 3 of Uttar Pradesh and one each of Rajasthan, Bihar and Jharkhand, have been arrested.

(c) From the investigation carried out by Delhi Police, the question paper appears to have been leaked to some anti-social elements and coaching institutes in Delhi by an employee of Central Board of Secondary Examination (CBSE), working as Computer Assistant, by hacking the computer. Thereafter, it was sold to the potential candidates at a price varying from Rs. 7 lakh to Rs. 8 lakh.

(d) No other case of leakage of pre-medical question papers of the Central Board of Secondary Examination has been reported during the last three years. However, one case for pilferage of question papers of All India Pre-Medical/Pre-Dental Entrance Test, 2003 conducted by CBSE from the strong room of Canara Bank, Naya Mohr Branch, Bokaro was registered by the Central Bureau of Investigation.